

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA  
UNSTARRED QUESTION No. 3400  
TO BE ANSWERED ON FRIDAY, THE 04<sup>th</sup> AUGUST, 2017  
SHRAVANA 13, 1939 (SAKA)**

**IMPACT OF GST IN TELANGANA**

**3400. DR. GOKARAJU GANGA RAJU :**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has made any review of the impact of post Goods and Services Tax (GST) situation across the country, particularly in Telangana State and if so, the details thereof; and

(b) whether any violations of GST by traders are reported and if so, the details thereof?

**MINISTER OF STATE FOR FINANCE**

**(SHRI SANTOSH KUMAR GANGWAR)**

(a) Yes Sir. The Government is regularly reviewing the impact of GST across the country. In total, 209 officers of the rank of Additional/Joint secretary level officers in the Central Government have been appointed to monitor the impact of GST at the district level. The feedback received from these officers is reviewed by a Central Monitoring Committee headed by the Cabinet Secretary. Ten such officers have been appointed especially for the State of Telangana. The feedback received from these officers indicates by and large, that the roll out of GST has been smooth.

(b) No Sir.

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